

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 241 OF 2016 &  
IA NO. 361 OF 2016**

**Dated: 15<sup>th</sup> March, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of :**

**Adani Power Maharashtra Ltd.**

**...Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission & Anr.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Ms. Nishtha Kumar

Counsel for the Respondent(s) : Mr. Raunak Jain for  
Mr. Buddy A. Ranganadhan for R.1

Ms. Deepa Chawan  
Mr. Kiran Gandhi  
Ms. Ramani Taneja for MSEDCL

Mr. M.G. Ramachandran  
Mr. Shubham Arya for R-3

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **05.04.2018**.

**(Justice N. K. Patil)  
Judicial Member**

**(I.J. Kapoor)  
Technical Member**

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